(b) The Central Government draws up and implements ourism schemes not on a State wise basis but having regard to the actual or potential attraction of a place for tourists. During he Fourth Plan, it is proadditional facilities at posed to provide Madras, Mahaba ipuram and Madurai,

TRANSFER OF FAZILKA TO HARYANA

- *731, SHRI SULTAN SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether the Central Government have taken any s eps to transfer the Fazilka area in Punjab to Haryana in accordance with their decision on Chandigarh;
 - (b) if so, the details thereof; and
- (c) the time by when it will be transferred to Harya a?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) to (c) As stated in the press communique issued on 29th January, 1970 the transfer of the part of Fazilka tehsil 10 Haryana State will be effected simultar eously with the transfers to be decided up in on the recommendations of the Commission to be appointed to go into the claims and counter-claims for readjustment of the existing inter-State boundaries of Punjat, Haryana and Himachal Pradesh, It is not possible to indicate the time by which these processes would be completed.

FORMATION OF NEW LEGISLATIVE ASSEMBLY IN VEST BENGAL

- *732. SHRI INDER SINGH: Will the PRIME MINISTER be pleased to state:
- (a) whether i is a fact that the West Bengal Legislative Assembly has been dissolved:
- (b) whether Government have taken any decision about the future course of action to be taken in forming a new legislature in the State; and
- (c) whether the Governor's report has made any suggestion in this regard if so, the details there f and Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) Yes, Sir.

to Questions

(b) and (c) No suggestion in this regard was made in the report of the Governor. Attention is invited to answer given to Starred Question No. 451 on 18th August, 1970 in the Raiva Sabha.

PAUCITY OF D.T.U. BUSES ON OKHLA SIDE

- *733. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of PARLIA-MENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:
- (a) whether it is a fact that students of the G.B. Pant Polytechnic and other institutions situated near Okhla, New Delhi are facing transport difficulties in reaching their institutions in time:
- (b) whether any representation or any complaint from the Principal of any Institution to this effect has been received by Government: and
- (c) if so, the reaction of Government in this regard and the steps taken to run more D.T.U. buses in this area?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING AND TR ANSPORT (SHRI K. **RAGHU** RAMAIAH): (a) No.

- (b) Representations have been received by the D.T.U. from the Principal of the G. B. Pant Polytechnic Institute regarding transport services for the students of the Institute,
- (c) A statement indicating the steps taken by the D.T.U. to provide transport facilities to the students of the above Institute is laid on the Table of the House.

STATEMENT

The following steps have been taken by the D.T.U. to provide transport facilities to the students of the G. B. Pant Polytechnic Institute:

(1) All the buses of routes No. 18A, 24A, 29A, 43 and 58 reaching Okhla Industrial Estate bus stop between 8.30 and 8.50 hours have been extended to the Central Road Research Institute for